Petition No. 3/RP/2018
in Petition No.32/MP/2017


Date of Hearing : 5.6.2018

Coram : Shri P. K. Pujari, Chairperson
         Shri A. K. Singhal, Member
         Shri A. S. Bakshi, Member
         Dr. M. K. Iyer, Member

Petitioner : Himachal Sorang Power Private Limited (HSPPL)

Respondents : Power Grid Corporation of India Limited and Others

Parties present : Shri S. Venkatesh, HSPPL
                  Shri Vikas, HSPPL
                  Ms. Swapna Seshadri, Advocate, PGCIL
                  Shri Anand K. Ganesan, Advocate, PGCIL
                  Ms. Rhea Luthra, Advocate, PGCIL
                  Shri R. P. Padhi, PGCIL
                  Shri Arjun Malhotra, PGCIL

Record of Proceedings

Learned counsel for the Review Petitioner submitted that arguing counsel in the matter is not available and requested for adjournment. Learned counsel for PGCIL had no objection in this regard. Request was allowed by the Commission.

2. The Review Petition shall be listed for hearing on 3.7.2018.

By order of the Commission

Sd/-
(T. Rout)
Chief (Legal)